

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 20-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING BEFORE CHARGE</u>				
1	SPL CASE CBI	100064/2016	The CBI ACB Vs Abishek Kumar Meena	
(Main Matter REMAND APPLN CBI/0100008/2016)				
2	SPL CASE CBI	100105/2017	The State of CBI, ACB Vs Bhalchandra Sadashiv Sane and Another 1	
3	SPL CASE CBI	100036/2018	STATE GOVERNMENT CBI, ACB Vs Ulhas Ananda Lokhande	